## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER **PETITION NUMBER** : CP/170/2017 NAME OF THE PETITIONER(S) : KAMACHI STEELS LTD NAME OF THE RESPONDENT(S) : ROC, CHENNAI UNDER SECTION : 252 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

<u>ORDER</u>

PCS representing the applicant present and prayed for time to make submissions. Representative of ROC present. He is directed to file a fresh report. Time is extended at request. Put up on 10.01.2018.

S Vijayaraghavan Member (Technical)

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2. B. Sarathbabu

K Anantha Padmanabha Swamy Member (Judicial)

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